


National Company Law Tribunal

Allahabad Bench

CP NO. 105/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE COMPANY: M/s Piosoft Information Technology Pvt Ltd.
SECTION OF THE COMPANIES ACT/I & B CODE: 252(3) of the Companies Act of 2013

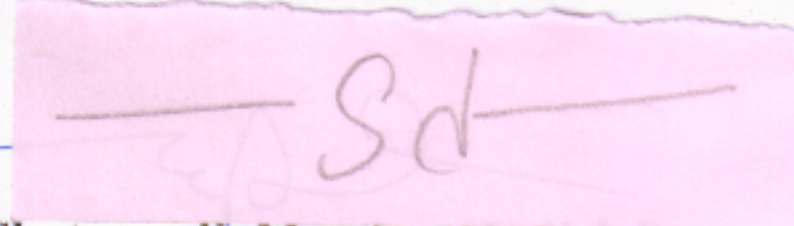
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SAURABH SRIVASTAVA	PCS	Petitioner	
2.	Monica Nanda	PCS	Petitioner	
3.	Krishna Dev Vyas	Adv	ROC	

CP No.105/2017

Mrs. Monica Nanda, PCS alongwith Advocate Sh. Saurabh Srivastava PCS for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur.

Argument, in respect of the present petition are heard. The order is reserved.

Dated:11.12.2017


H.P. Chaturvedi, Member (Judicial)

Typed by:
Md. Zaid
(Stenographer)